

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.1380/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Fuso Glass India Pvt.Ltd,
V/s.
Marvel Touch Aluminum Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Adv. Tanmay Keller i/b Adv. Sahil Machan	Adv. for Petitioner	
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I give an undertaking to inform the Respondent
of the next date of the matter i.e 15.11.17.

ORDER

C.P. 1380/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. He undertakes to inform the Respondent the next date of hearing.
3. Adjourned to **15.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
10.10.2017.

aah

Sd/-

M.K. Shrawat
Member (Judicial)